

BENCH-I

*No one present  
for  
either side*

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

104  
C.P. (IB) No. 133/KB/2018

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh  
2. Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19<sup>th</sup> February 2018, 10.30 A.M**

Name of the Company	Ispat Udyog -Vs- KND Engineering Technologies Ltd.		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

**ORDER**

Nobody is present from either side.

It appears that operational creditor has not complied with our direction vide order dated 29/01/2018. Operational creditor is further directed to serve notice of admission on the corporate debtor and file affidavit of service within 7 days from today.

List it on 28/03/2018 for admission.

*Sd*

(Jinan K.R.)  
Member (J)

*Sd*

(V.P.Singh)  
Member (J)